1043. DR. KIRODI LAL MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government is planning to open about 82 new medical colleges in the country, if so, the State-wise numbers and timeline for these colleges:
- (b) whether it is also a fact that a memorandum was submitted to the Prime Minister's Office to set up a medical college in Dausa district of Rajasthan, if so, the details thereof; and
- (c) whether Government intends to open a medical college in Dausa, Rajasthan, if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Ministry of Health and Family Welfare administers a Centrally Sponsored Scheme for "Establishment of new medical colleges attached with existing district/referral hospitals". 82 new medical colleges are to be established under the scheme in two phases. The fund sharing ratio between the Central Government and States is 90:10 for NE/Special Category States and 60:40 for other States.

Under Phase-I of the Scheme, 58 districts in 20 States/UTs have been identified and approved. Total cost of establishment of one medical college is ₹ 189 crore. Funds to the tune of ₹7325.10 crore have been released to the State/UT Governments for the approved medical colleges under the scheme. 22 medical colleges have become functional. Details are given in the Statement-I (*See* below).

Further, under Phase-II of this scheme, 24 new medical colleges in 8 States have been identified. The total cost of establishment of one medical college under this Phase is ₹250 crore. The State Governments have identified the locations on challenge mode. Out of 24 medical colleges, 17 have been approved till date and funds to the tune of ₹850 crore have been released to the State Governments. Details are given in the Statement-II (*See* below).

(b) and (c) Under the Phase-II of this scheme, a Block consisting of Karauli Dholpur, Dausa and Tonk-Sawai Madhopur Parliamentary Constituencies was identified in Rajasthan for establishment of one new medical college on challenge mode. The

State Government has conveyed its decision to establish new medical college at Dholpur and submitted Detailed Project Report (DPR). The DPR has been approved by the Ministry and an amount of ₹50 crore has been released as Central share. The State Government has to apply for permission for establishment of new medical college under the provisions of Section 10A of the Indian Medical Council Act, 1956 and regulations made there under.

Statement-I

List of districts approved under Phase-I of the Centrally Sponsored Scheme for establishment of new medical colleges attached with existing district/referral hospitals

S1. I	No. State/UT	Districts
1.	Andaman and Nicobar Islands	Port Blair
2.	Arunachal Pradesh	Naharlagun
3.	Assam	Dhubri
		Nagaon
		North Lakhimpur
		Diphu
4.	Bihar	Purnia
		Saran (Chhapara)
		Samastipur
5.	Chhattisgarh	Rajnandgaon
		Sarguja
6.	Himachal Pradesh	Chamba
		Hamirpur
		Nahan (Sirmour)
7.	Haryana	Bhiwani
8.	Jharkhand	Dumka
		Hazaribagh
		Palamu (Daltonganj)
9.	Jammu and Kashmir	Anantnag
		Baramulla

9.	Jammu and Kashmir	Dojovaj
		Rajouri
		Doda
		Kathua
10.	Madhya Pradesh	Datia
		Khandwa
		Ratlam
		Shahdol
		Vidisha
		Chindwara
		Shivpuri
11.	Maharashtra	Gondia
12.	Meghalaya	West Garo Hills (Tura)
13.	Mizoram	Falkawn
14.	Nagaland	Naga Hospital
15.	Odisha	Balasore
		Baripada (Mayurbhanj)
		Bolangir
		Koraput
		Puri
16.	Punjab	SAS Nagar
17.	Rajasthan	Barmer
		Bharatpur
		Bhilwara
		Churu
		Dungarpur
		Pali
		Sikar

S1. N	o. State/UT	Districts	
18.	Uttar Pradesh	Basti	
		Faizabad	
		Firozabad	
		Shahjahanpur	
		Bahraich	
19.	Uttarakhand	Almora	
20.	West Bengal	Birbhum (Rampur Hat)	
		Cooch Behar	
		Diamond Harbour	
		Purulia	
		Raiganj, North Dinajpur	

Statement-II

List of 24 medical colleges identified under Phase-II of the Centrally Sponsored Scheme for establishment of new medical colleges attached with existing district/referral hospitals

Sl. No. State		Location Selected by State Government
1	2	3
1.	Bihar	Sitamarhi
		Jhanjharpur
		Siwan
		Buxar
		Jarnui
2.	Jharkhand	Koderma
		Chaibasa (Singhbhum)
3.	Madhya Pradesh	Satna
4.	Odisha	Jajpur
5.	Rajasthan	Dholpur

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1	2		3
6.	Uttar Pradesh		Etah
			Hardoi
			Pratapgarh
			Fatehpur
			Siddharthnagar (Domariyaganj)
			Deoria
			Ghazipur
			Mirzapur
7.	West Bengal		Barasat
			Uluberia
			Arambagh
			Jhargram
			Tamluk
8.	Sikkim		Gangtok

Engaging small scale medical equipment suppliers in Government hospitals

1044. DR. AMEE YAJNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any mechanism to engage small scale medical equipment suppliers to be accommodated in Government hospital requirements;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
- (d) the details of the concerned department and nodal officer along with the entire mechanism regarding the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) Procurement of medical equipments is carried out as per provisions of General Financial Rules (GFR) and purchase preference provisions are as per Micro, Small and Medium Enterprises (MSMEs) Act that are included in tender conditions.